

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1670
ANSWERED ON:04.08.2010
REFUND OF ADMISSION FEE
Sinha Shri Yashwant

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has issued any guidelines to the UGC/respective education institutions to refund the admission fee of the student who opts out before a course has started and the vacancies go to other students;
- (b) if so, the details thereof;
- (c) whether some education institutions are not implementing these guidelines;
- (d) if so, the details of the number of such cases reported during the last three years, institution-wise; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) & (b): Yes, Sir. Government, vide its OM dated 26/4/2007, issued necessary directions to University Grants Commission (UGC) and All India Council for Technical Education (AICTE) to instruct institutions including universities to maintain a waitlist of prospective students / candidates, in the public interest, who should be given admission against the vacant seat(s) in the event of a student/candidate withdrawing before commencement of the course. The entire fees collected from the student, after deduction of the processing fee of not more than Rs. 1000/- (Rupees One thousand only) shall be refunded and returned by the institution (including a university) to the student / candidate withdrawing from the academic programme. UGC has been further directed to take all necessary steps, either suo moto or on receipt of specific complaints from those affected, to enforce these directions.

(c) to (e): All complaints regarding non-receipt of refund of fees in respect of institutions coming under the purview of UGC are handled by the Commission with the respective institution / university. However, it is informed by the UGC that no centralized data is maintained in this regard.